

GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
RAJYA SABHA
QUESTION NO02.03.2010
ANSWERED ON
BAN ON SPASMO PROXYVON .

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Shri Kaptan Singh Solanki

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :-

- (a) whether it is a fact that inspite of a ban by the Hon`ble Supreme Court, Drugs Technical Advisory Board (DTAB), Central Drugs Standard Control Organisation (CDSCO), it has not been possible to ban the sale of the medicine called spasma proxyvon;
- (b) if so, the reasons therefor;
- (c) whether the number of drug addicts is increasing in the country because of this medicine; and
- (d) if so, the details thereof and the action being taken by Government against peddlers of such drug?

ANSWER

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE

(SHRI DINESH TRIVEDI)

- (a) & (b): The rationality and continued marketing of the drug Spasmo Proxyvon is under examination of the Drugs Technical Advisory Board (DTAB) in the context of present scientific knowledge about the utilities of the drug.
- (c) No.
- (d) Does not arise. This Drug is permitted to be sold in the country on retail under prescription of Registered Medical Practitioner only.